HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay Bench at Aurangabad that on 29th April 2024 :**

I

The Division Bench presided over by the **Hon'ble Smt. Justice Vibha V. Kankanwadi** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over by the **Hon'ble Shri. Justice Ravindra Ghuge.**

II

The **Hon'ble Shri. Justice S.G. Chapalgaonkar** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

High Court, Appellate Side, Bombay.	)	By Order
	)	
	)	Sd/-
	)	(H. M. Bhosale)
Date : 24th April 2024	)	Registrar (Judl-I)